

In the Central Administrative Tribunal
Principal Bench, New Delhi.

CCP No. 55/89 -
O.A. No. 451/87.

Smt. Sarla Devi Vs. Directorate of Estates.

19.4.1989.

Petitioner through Shri N.K. Sood, Advocate.

The learned counsel for the petitioner seeks permission to withdraw the CCP. The CCP is dismissed as withdrawn.

T.S. Oberoi
(T.S. Oberoi)
Member (J)

K. Kumar
(Kaushal Kumar)
Member (A)